

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 242**  
**(IB)-266(ND)2019**  
**IA/1577/2020 IA/1273/2020 IA/140/2021**

**IN THE MATTER OF:**

**Sh. R. Tarkeshwar Narayan** ... **Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 12.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Adv. Mayuri Raghuvanshi (Counsel for Respondent. 2)**

**Mr. Abhishek Anand, Mr. Rahul Adlakha, Mr. Kunal Godhwani,**

**Adv. for RP**

**Mr. Abhay Pratap Singh for Applicant in IA 1577 of 2020**

**ORDER**

Renotify on 15.02.2021.



**(T.S SINGH)**  
**COURT OFFICER**